

FORM D
PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

24.01.2022

To
Mr. A Mohan Kumar,
Liquidator,
Flat F1, Sudarsan Apartments,
72, VGP Selva Nagar Second Main Road,
Velachery, Chennai – 600 042
E-mail: needamohan2@gmail.com.

From
The Deputy General Manager,
State Bank of India,
Stressed Assets Management Branch,
No.32 Montieth Road, Egmore,
Chennai 600 008.


Subject: Submission of proof of claim in respect of the liquidation of **M/s. MPL Parts and Services Pvt Ltd** the Insolvency and Bankruptcy Code, 2016.

Sir,

State Bank of India, hereby submits this proof of claim in respect of the liquidation of **M/s. MPL Parts and Services Pvt Ltd**. The details for the same are set out below:

1	Name Of Financial Creditor (If An Incorporated Body Provide Identification Number And Proof Of Incorporation)	STATE BANK OF INDIA PAN NO: AAACS8577K, Incorporated under SBI ACT, 1955
2	Address And Email Of Financial Creditor For Correspondence.	State Bank of India, Stressed Assets Management Branch, No.32 Montieth Road, Red Cross Building, Egmore, Chennai 600 008. email: sbi.04105@sbi.co.in , Phone 28881003, 28881007, Fax: 28881010
3	Total Amount Of Claim, Including Any Interest, As At The Liquidation Commencement Date And Details Of Nature Of Claim (Whether Term Loan, Secured, Unsecured)	Rs.39,87,62,830 (Rupees Thirty Nine Crore Eighty Seven Lac Sixty Two Thousand Eight Hundred and Thirty only)



4	Details Of Documents By Reference To Which The Debt Can Be Substantiated	Final order of DRT II, Chennai dated 06.03.2019.
5	Details of any order of a court of tribunal that has adjudicated on the non-payment of debt	NA
6	Details of how and when debt incurred	As established in the final order of DRT II, Chennai dated 06.03.2019.
7	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the financial creditor which may be set-off against the claim	Rs.2,35,907.94/- available in the current account number 33155925797 of the company. To be setoff under Bankers' General Lien
8	Details of any security held, the value of the security, and the date it was given	Corporate Guarantee given by M/s MPL Parts & Services Pvt Ltd. for the credit facilities availed by M/s MPL Cars Pvt Ltd
8A	Whether Security Interest Relinquished	Yes
9	Details of any assignment or transfer of debt in his favour	N.A
10	Details of the bank account to which the financial creditor's share of the proceeds of liquidation can be transferred	Beneficiary Name: SBI, Stressed Assets Management Branch, Chennai. Account Number : 30319576399 IFSC CODE : SBIN0000878 Bank : SBI, BRANCH : Anna Salai Branch, Chennai
11	List out and attach the documents relied on in support of the claim.	Final order of DRT II, Chennai dated 06.03.2019.
	Signature of financial creditor or person authorised to act on his behalf (please enclose the authority if this is being submitted on behalf a financial creditor)	<p>राष्ट्रीय स्ट्रेस बैंक/STATE BANK OF INDIA</p>  <p>सहायक महा प्रबंधक/Asst. General Manager तनावग्रस्त आसित प्रबंधन शाखा Stressed Assets Management Branch चे-नै/Chennai-600 008.</p>
	Name in Block Letters	N. Santhana Gopalan
	Position with or in relation to creditor	Assistant General Manager
	Address of person signing	State Bank of India, Stressed Assets Management Branch, No.32 Montieth Road, Red Cross Building, Egmore, Chennai 600 008.

